

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3358
ANSWERED ON:25.04.2012
CBI'S ABYSMAL PERFORMANCE
Haque Shri Sk. Saidul

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the success rate of CBI is abysmally less than the rate of its failure;
- (b) if so, whether the Government has taken any action in this regard; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a)to(c): No Madam, So far as CBI is concerned a total of 2359 cases have been disposed from trial during last 3 years i.e. 2009,2010,& 2011 and the conviction rate is hovering in between 65% to 70%. The year wise conviction rate during the last 3 years i.e. 2009, 2010 & 2011 is as follows:

Year	Conviction rate during the year.
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2009	64.4%
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2010	70.8%
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2011	67%
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No action is called for, as the conviction rate is not abysmally less, which has been reflected in the above table.